

(b) whether he is aware of the allegations about the inspection and tampering of such letters by any agency; and

(c) if so, whether this is done with the knowledge and consent of the Ministry?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI B. BHAGAVATI) : (a) Government is not aware of letters addressed to Members of Parliament and other political personalities as such being subjected to delay.

(b) No, except when authorised by legally constituted authority.

(c) Does not arise.

TUBE-WELLS SUNK IN HIMACHAL PRADESH

•258. SHRI SHIVA NAND RAMAUL: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) how many tube-wells have been sunk in Himachal Pradesh during the Second Five Year Plan;

(b) how many of them are working properly; and

(c) what is the total amount of money spent on the construction of the Moginand Kuhl and how much area does it irrigate?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD (SHRI A. M. THOMAS) : (a) to (c) The information is being collected from the Himachal Pradesh Administration and will be placed on the Table of the Sabha as soon as it is received.

NOGLI HYDRO-ELECTRIC SCHEME

♦259. SHRI SHIVA NAND RAMAUL: Will the Minister of IRRIGATION AND POWER be pleased to state: 374 RS.—3

(n) since when the Nogli Hydroelectric Scheme in District Mahasu, Himachal Pradesh, has been taken in hand by the Administration of that territory;

(b) the expenditure incurred on the scheme upto the financial year 1961-62; and

(c) whether it has started functioning, if so, what area it caters, and if not, the reasons of the delay?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (SHRI O. V. ALAGESAN) : (a) Towards the end of 1958.

(b) Rs. 36-65 lakhs.

(c) The Power Station has not yet started functioning. The delay has been due to the damage caused by heavy rains and landslides which necessitated changes in the alignment of power channel and penstock profile

CONTRACT FOR WORK AT CENTRAL GOODS SHED, KANPUR

•260. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the higher rates tendered for handling work at Central Goods Shed, Kanpur were sanctioned to the contractor in 1961; and

(b) if so, the reasons for sanctioning higher rates, though there were tenders quoting lower rates?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) Does not arise.

TENDERS FOR HANDLING WORK AT COOPERGANJ GOODS SHED, KANPUR

•261. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state: